

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) Yes, Sir.

(b) Apart from the fact that the Government of India do not recognise the regime in Taiwan or the existence of Taiwan as a separate State, it was observed that publications emanating from the KMT regime tended to question the territorial integrity of India or indulge in scurrilous attacks on leading personalities of the People's Republic of China. As the Government of India could not possibly allow the questioning of India's territorial integrity nor permit incitement of different groups of a foreign community resident in India to engage in internecine quarrels and constitute a threat to the internal law and order situation, they had decided to impose a ban vide Government of India's Notification dated 30th January, 1960, on KMT publications.

गुलबर्गा रेडियो स्टेशन का मुकाम और उसकी ताकत

*३३१. श्री शेरखां : क्या सूचना तथा प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) मैसूर राज्य के गुलबर्गा जिले में कितने किनोवाट का रेडियो स्टेशन कायम किया जा रहा है ; और

(ख) क्या इस काम के लिये जमीन हासिल कर ली गई है, और यदि हां, तो कहाँ ?

†[SITE AND STRENGTH OF THE GULBARGA RADIO STATION

*331. SHRI SHERKHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what will be the strength, in terms of kilowatts, of the Radio Sta-

tion proposed to be set up in the District of Gulbarga in the State of Mysore; and

(b) whether land has been acquired for this purpose and if so, where?]

सूचना तथा प्रसारण मंत्री (डा० बी० गोपाला रेड्डी) : (क) गुलबर्गा में २० किनोवाट मीडियम वेव का एक रिले ट्रांसमीटर लगाने की तजवीज है ।

(ख) जी हां । जगह कस्बे से लगभग ५.२ किनोमीटर अर्थात् ३ मील २ फर्लंग की दूरी पर गुलबर्गा-जावर्गा सड़क पर है ।

†[THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. GOPALA REDDI): (a) It is proposed to install a 20 KW Mediumwave relay transmitter at Gulbarga.

(b) Yes, Sir. The site lies on the Gulbarga—Javargi Road at about 5.2 Kilometres i.e., 3 miles 2 furlongs from the town.]

MONEY ALLOTTED AND SPENT FOR BUILDING CONSTRUCTION

*332. SHRI M. RUTHNASWAMY: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) the total amount of money allotted in the First, Second and the Third Five Year Plans and sanctioned by Government for the construction of new buildings for the Government of India offices; and

(b) what proportion does this amount bear to the amount so far spent and to be spent under the Third Five Year Plan to the amount spent and to be spent under the Third Five Year Plan on (i) urban and industrial housing; (ii) rural housing; and (iii) housing for Government servants?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND KHANNA): (a) No separate allocation is made in the Five Year Plans for the construction of Government office accommodation. Out of a total allocation of Rs. 31 crores in the First and Second Plans, for office and residential accommodation, a sum of about Rs. 6 crores was spent on the construction of office accommodation. An allocation of Rs. 15 crores has been made for the construction of accommodation in the Third Five Year Plan. It is yet too early to say what proportion of it will be spent on the construction of office accommodation.

(b) For the various Housing Schemes which have been formulated by the Ministry of Works, Housing and Supply for implementation through State Governments, namely, Subsidised Industrial Housing, Low Income Group Housing, Village Housing Projects, Plantation Labour Housing, Slum Clearance and Middle Income Group Housing, an allocation of Rs. 179 crores has been made in the Third Five Year Plan. The Housing Schemes of the State Governments and the Housing Schemes of the Government of India, namely, the construction of Government accommodation, whether residential or office, have no relation.

ACCIDENT IN CHINAKURI COLLIERY

***333. SHRI S. C. DEB:** Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that two mine labourers were killed in a cave-in in Chinakuri Colliery near Asansole on the 24th April, 1962; and

(b) if so, what was the cause of the accident and what action Government have taken in this regard?

THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI J. S. L. HATHI): (a) and (b) While four loaders were engaged in loading blasted coal in a

gallery, a mass of roof stone fell from a height of 3.6 metres burying them. Two of them died on the spot and one received serious bodily injuries. During the recovery operations, further falls of roof occurred and struck five more workers. One of the workers received serious bodily injuries and another died subsequently. The others escaped with minor injuries.

The enquiry officer has recommended suspension of the certificates of the Sirdar and the Shot-firer. Action is accordingly being taken.

SHIFTING OF CENTRAL GOVERNMENT OFFICES FROM GWALIOR

***334. SHRI R. S. KHANDEKAR:** Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether it is a fact that some of the offices of the Central Government are being shifted from Gwalior, Madhya Pradesh;

(b) whether it is a fact that Accountant General's Office is being shifted from Gwalior to Bhopal; and

(c) whether there were any commitments at the time of reorganisation of States in this respect, if so, the details thereof?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND KHANNA): (a) There is no such proposal pending in this Ministry.

(b) and (c) The information is being collected and will be placed on the Table of the Sabha.

ARREST OF INDIANS BY NEPAL POLICE

***335. SHRI NIRANJAN SINGH:** Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that two Indians were arrested by the Nepal police on the 23rd April, 1962 near the village of Gumanli in the Gorakhpur District; and